



GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

Notice of Attachment of MF & Demat Account

Attachment Proceeding No.15369 of 2026

Certificate No. RC8054 of 2024

The Managing Director,
National Securities Depository Limited,
Trade World, A wing, 4th & 5th Floors,
Kamala Mills Compound, Lower Parel,
Mumbai - 400013.

The Managing Director,
Central Depository Services (India) Limited,
17th Floor, P J Towers, Dalal Street,
Fort, Mumbai - 400001

The Principal Officer / Chairman & Managing Director / CEO
All the Mutual Funds in India

1. Whereas a **Recovery Certificate No. RC8054 of 2024** dated **September 24, 2024**, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of **Rs. 12,51,000/- (Rupees Twelve Lakh Fifty One Thousand Only)** as detailed below along with further interest, all costs, charges and expenses etc., against *inter alia* **Vedant Commedeal Pvt Ltd (PAN: AABCL9683L) ["Defaulter"]** and the same is due from them jointly and severally along with other defaulters in respect of the said certificate. A **Notice of Demand** dated **September 24, 2024** has been issued to the above named.

Description of Dues	Amount (Rs.)
Penalty imposed by the Adjudicating Officer vide Order No. Order/BG/PG/2022-23/19922-19931 dated September 30, 2022 against (1) Newedge Vinimay Pvt. Ltd. (PAN: AADCN0586A), (2) Silverson Tradelinks Pvt Ltd. (PAN: AANCS2147N), (3) Pedestal Infra Tech Services Private Limited (Earlier Known as Unicon Tie Up Pvt Ltd) (PAN: AABCU1005D), (4) Vedant Commedeal Pvt Ltd (PAN: AABCL9683L), jointly and severally in the matter of Worth Investment and Trading Private Limited	10,00,000/-
Interest from 30/09/2022 to 24/09/2024 @ 1% p.m.	2,50,000/-
Recovery Cost	1,000/-
Total	12,51,000/-

2. And whereas there is sufficient reason to believe that the Defaulter may dispose off the securities/instruments in the Demat account/s or Mutual fund folio/s held with you and realization of amount due under the certificate would in consequence be delayed or obstructed.
3. It is, therefore, in exercise of powers conferred on me, I hereby order to attach the following with immediate effect:





- i. All Demat account/s by whatever name called of the Defaulter, either singly or jointly with any other person/s, held with you.
 - ii. All Mutual fund folio/s whatever name called of the Defaulter, either singly or jointly with any other person/s, held with you.
4. It is further ordered with immediate effect that **NO Debit** shall be made in the said accounts/folios until further orders. However, the credits, if any, into the account may be allowed.
 5. You are hereby directed to provide the following immediately to the undersigned/our representative on service of this Notice:
 - a) Details of all the Accounts/folios held by the defaulter with you,
 - b) Copy of the Account Statement/s ; and
 - c) Confirmation of Attachment of the said accounts/folios
 6. If the defaulter is not having any type of account/folios with you/not having any balance in the account/folios of the defaulter, the same shall be also informed on the email: recoveryero@sebi.gov.in.
 7. This Notice of attachment is issued in exercise of powers conferred under Section 28A(1), 11(2)(ia) of SEBI Act, 1992 r/w Section 226 and the Second Schedule of the Income Tax Act, 1961.

Given under my hand and seal at Kolkata this 19th day of May, 2026.

SEAL



Copy to:

Vedant Commodeal Pvt Ltd
Address 1: 114, Rabindra Sarani, 1st Floor, Room No. 39/1, Kolkata – 700007
Address 2: 1/G Khudiram Bose Sarani, Saltee Plaza, 6th floor, Room No 610, Cabin M20, Near Nager Bazer, Bolkata, West Bengal-700080
Email: vedant.commodeal@rediffmail.com

Mitrajeet Dey.

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata

With a direction not to deal with the securities/ instruments held/ to be held in the aforesaid accounts.